to the Ministry of Environment and Forests on 26th November, 1998 and reminders were sent on 19th January, 2000 and 18th July, 2002.

As far as Mumbai is concerned, it has sanctioned the Coastal Zone Management Plan. However, the issues remain unresolved are as follows:

Reference date for purposes of FSI and other provisions of Development Control Regulations CRZ-II areas.

Permissibility of reconstruction of unauthorised but tolerated structures in slums existing in CRZ-II areas.

Acceptance of existing and proposed Development Plan roads in CRZ-I, CRZ-II and CRZ-III as Coastal Zone Management Plan Roads.

Classification as CRZ-II of small pockets of land en the landward side of missing links of Development Plan rads.

pormiesibility of development as per Development Conrol Regulations in NDZ areas categorised CRZ-III on the lines of permission already granted in respect of recreational amenity in open spaces of residential layouts.

Permissibity of BUDP layouts development by MHADA at Charkop, Gorai Road, Versova, Muiund and other locations.

Permissibility of treatment of effluent and sewage and dumping of solid waste near selected coastal areas such as existing dumping sites at Deonar and Malad subject to adequate safeguards.

In this context, the Ministry had constituted a committee and that committee had submitted its report in October, 2000 to the Government of India. The Maharashtra Government had submitted its comments on the report on 29th January, 2002.

The matter may please be expedited. Thank you.

SHRIMATI JAYA BACHCHAN (Uttar Pradesh): Sir, I associate myself with the Special Mention made by Shrimati Hema Malini.

Non-availabiliy of Specialist Medical Services in North-eastern States

SHRIMATI SYEDA ANWARA TAIMUR (Assam): Mr. Deputy Chairman, Sir, the people residing in the North-Eastern Stales do not have sufficient medical facilities. They used to go to Chennai or come to Delhi

for treatment for cancer, heart surgery, kidney transplantation, liver transplantation, etc., in emergency. I, therefore, request the Government to open a hospital like the AIIMS in the North-Eastern States so that the poor people can get treatment there itself instead of going to somewhere else, which they can't afford. Many of them die without getting proper treatment in time. The Government has a moral duty to provide free medical facilities to all citizens of our country.

The poor people do not have money for undergoing treatment in private nursing homes, which is very costly and beyond the reach of even middle class people. I strongly feel that an institution like the AIIMS, with ad sophisticated facilities, may be established in Guwahati city of the North-Eastern Region. Thank you.

Demand for probe into custodial deaths of Tribals and Dalits in chhattisgarh

SHRIMATI MOHSINA KIDWAI (Chhattisgarh): I would like to draw the attention of the august House towards the crimes being perpetrated against the innocents and the criminal treatment meted out to the petty criminals and the bashing up of the ordinary people.

In Chhattisgarh, there were cases of custodial deaths in Kanker, Bastar Raipur and Durg.

Recently, a 36 year old person belonging to the Scheduled Caste was called in the police station, who refused to pay to the *Saipanch 50* per cent of the loan amount which he was supposed to get from the bank. He was beaten up and then his body was thrown outside the police station. When people staged a *dhama* to demand a judicial inquiry, they were *lathi-charged* and tear-gassed. No action has been taken so far against the culprits. In the last week, in Kawardah, another *Dalit family* had to mourn the death of their 19 year old son. Post-mortem report confirmed physical injuries inflicted by the police. The police doubled its guilt by trying to pass it off as a case of suicide when facts showed otherwise.

Crime rate in Chhattisgarh has been the highest, that is, 38.4 which is double the national average, rate of 14.1 per cent. Therefore, I request the Central Government to direct the Stats Government to take prompt action against the policemen involved in this matter and check the crimes against *Dalits*, women and Tribals. Thank you.

PROF. SAIF-UD-DIN SOZ (Jammu and Kashmir): Sir, I associate myself with this issue.